COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA NO. 301 OF 2016 IN DFR NO. 159 OF 2016

Dated: 30th May, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Mr. Rama Shanker Awasthi ...Appellant(s)
Versus
Lanco Anpara Power Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M G Ramachandran
Mr. Shubham Arya
Ms. Anushree Bardhan
Ms. Poorva Saigal
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.,
Mr. Sakya Sinha Choudhari,
Mr. Abhijeet Kr. Lala and
Ms. Puja Priyadarshini for R-1

Mr. C.K. Rai and
Mr. Paramhas for R-3

ORDER
IA NO. 76 OF 2016
(Appl. for waiver of court fee)

List the matter for orders on ***01.06.2016.***

IA NO. 301 OF 2016
(Appl. for stay and direction)
DFR NO. 159 OF 2016

List the matter on ***01.06.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

mk/jp